

**CENTRAL ADMINISTRATIVE TRIBUNAL,  
LUCKNOW BENCH,  
LUCKNOW.**

**Original Application No. 291 of 2010**

This the 20<sup>th</sup> day of December, 2018

**Hon'ble Ms. Jasmine Ahmed, Member-J**  
**Hon'ble Mr. Devendra Chaudhry, Member-A**

K.B. Srivastava, aged about 79 years, S/o late B.B. Lal, Retired as Principal Chief Conservator of Forests, U.P. on 31.7.2018, R/o B-9 Sector H, Aliganj, Lucknow-24  
 (Smt. Bagheswari Srivastava, aged about 72 years, Widow of late K.B. Srivastava, R/o B-9 Sector H, Aliganj, Lucknow-24 {substituted vide order dated 5.4.2013})

.....Applicant

By Advocate : Sri Praveen Kumar

Versus.

1. Union of India through the Secretary, Department of Pensions, Ministry of Personnel & Public Grievances & Pensions and Pensioner's Welfare, Lok Nayak Bhawan, Near Khan Market, New Delhi.
2. The Secretary, Environment & Forests, Paryavaran Bhawan, CGO Complex, Lodhi Road, New Delhi.
3. The Principal Chief Conservator of Forests, U.P., Lucknow.
4. The Accountant General (A&E) 2 U.P. Office of the Accountant General, U.P., Allahabad.
5. The Chief Treasury Officer, Lucknow.
6. The Comptroller & Auditor General of India, New Delhi.

.....Respondents.

By Advocate : Sri M.K. Dubey.

**O R D E R (Oral)**

**By Ms. Jasmine Ahmed, Member-J**

Learned counsel for the applicant informed that the original applicant died on 3.9.2012 and in his place, his wife Smt. Bagheshwari Srivastava has been substituted vide order dated 5.4.2013 and the said Smt. Bagheshwari Srivastava also died two months ago as informed by the learned counsel for the applicant.



2. In view of the above, the O.A. is dismissed as abated. No costs.

  
**(Devendra Chaudhry)**  
**Member-A**

  
**(Ms. Jasmine Ahmed)**  
**Member-J**

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